HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 134 Dated: 21.08.2024

In exercise of the powers conferred under Rule 3-A (vi) of Chapter-6, Part-B, Punjab and Haryana High Court Rules and Orders, Volume V, Hon'ble the Chief Justice has been pleased to include the name of the **154** Advocates mentioned as below, on the Roll of Advocates with effect from date of this notification.

- 2. The Roll of Advocates is valid for a term of Five Years from the date of this notification or for such term as extended by Hon'ble the Chief Justice. The application for renewal of name on the Roll of Advocates shall be required to be filed alongwith requisite certificate from the Bar Association/Advocates Association, Punjab and Haryana High Court or from the Registrar General of Punjab and Haryana High Court, as and when required.
- 3. As per Rule 3-A (i) of Chapter 6, Part-B, Punjab and Haryana High Court Rules and Orders, Volume V, unless the Court grants leave, an Advocate who is not on the Roll of Advocates in the Punjab and Haryana High Court, shall not be allowed to appear, act or plead in the Punjab and Haryana High Court as the case might be unless he /she files appointment alongwith an Advocate who is on such roll of Punjab and Haryana High Court.
- 4. It is mandatory by the Advocate to mention the **Number on Rolls (NoR)** as assigned in Column No. 2 of the list below in all petitions/applications/vakalatnama etc. wherever the signature of an Advocate appear.
- 5. The request for making correction/change in the particulars on Roll of Advocates can be made to the Registrar General of this Court.
- 6. Name of an Advocate can be removed, either temporarily or permanently, from the Roll of Advocates on the following grounds:-
 - (a) if he/she ceased to practice;
 - (b) if he/she is disqualified as an advocate by the Bar Council;
 - (c) if he/she is found guilty of mis-conduct of Court or otherwise;
 - (d) if he/she is convicted of an offence involving moral turpitude or for contempt of Court;
 - (e) if he/she has migrated from India;
 - (f) if he/she changes place of practice from the Chandigarh, District Mohali and District Panchkula;
 - (g) if he/she has expired;
 - (h) on his/her request;
 - (i) on any other ground as deemed fit by the Hon'ble the Chief Justice or any other competent authority to be appointed by the Hon'ble Chief Justice of High Court of Punjab and Haryana for this purpose.

Sr. No.	Number on Rolls	Name of Advances	Eathoula/Hughandla Nama	Envolment Number
<u> </u>	(NoR) PH240389	Name of Advocate Abhinav Mahant	Father's/Husband's Name Sanjeev Kumar Mahant	Enrolment Number P-4394-2018
2	PH240399	Abhishek Sharma	Ravi Sharma	P-3678-2018
3	PH240391	Adish Jain	Shukal Jain	D-6907-2019
4	PH240392	Agam Bansal	Arun Bansal	PH-2750-2023
5	PH240393	Ajay Marya	Tajender Marya	PH-2852-2021
6	PH240394	Ajay Pal Singh	Jaswant Singh	P-769-2015
7	PH240395	Akash Agarwal	Suresh Agarwal	PH-2983-2023
8	PH240396	Alisha Chauhan	Anup Chauhan	PH-3652-2022
9	PH240397	Alka Pandhi	Om Parkash Pandhi	PH-160-2022
10	PH240398	Aman Yadav	Mukesh Kumar	PH-5777-2022
11	PH240399	Amandeep Sukhija	Subhash Chander	P-1936-2015
12	PH240400	Amanpreet Singh	Jai Singh Chhibber	PH-3962-2022
13	PH240401	Amit Jay Singh	Jogendra Singh	D-6836-2023
14	PH240402	Amitesh Punia	Ramesh Punia	PH-3026-2020
15	PH240403	Anant Singh Gill	Iqbal Singh Gill	PH-26-2022
16	PH240404	Anil Kumar	Naresh Kumar	PH-6883-2023
17	PH240405	Anil Kumar Jaiswal	Ram Dulary	PH-5120-2023
18	PH240406	Ankit Kundu	Subhash Kundu	PH-3081-2022
*19	PH240407	Ankit Malhotra	Anil Malhotra	PH-2923-2022
*20	PH240408	Ankur Mehta	Ashok Mehta	PH-4645-2022
21	PH240409	Anmol Singh Hayer	Shaminder Singh Hayer	PH-4398-2021
*22	PH240410	Anmol Thakur	Sanjeev Thakur	PH-957-2024
23	PH240411	Anoop Avtar Singh Sandhu	Santokh Pal Singh Sandhu	PH-2354-2020
*24	PH240412	Apurav Kamboj	Gagandeep Kamboj	PH-5078-2023
25	PH240413	Ashish Kaushik	Mukandi Lal	PH-3155-2023
26	PH240414	Ashish Kumar	Naresh Kumar	PH-5824-2022
27	PH240415	Ashok Kumar Saini	Diwan Chand Saini	P-573-1985
28	PH240416	Ashvani Kumar Paul	Prithi Paul	PH-2301-2019
29	PH240417	Avneet Kaur	Gurjeet Singh	PH-9181-2022
30	PH240418	Bhavesh Ola	Jaipal Singh Ola	PH-4997-2023
31	PH240419	Danish Singh Mangat	Daljit Mangat	PH-4709-2023
32	PH240420	Deepak	Karambir Singh Balbir	PH-2871-2023
34	PH240421 PH240422	Deepak Dheeraj Kumar	Rajesh Kumar	PH-5354-2020 PH-4690-2023
35	PH240423	Dhruv Sharma	Pawan Kumar Sharma	PH-4690-2023 PH-4695-2022
36	PH240424	Digvijay Singh	Raminder Singh	PH-3894-2022
37	PH240425	Divjot Singh Chadha	Rana Inderjyot Singh	PH-7032-2019
38	PH240426	Fateh Sahota	Manjit Singh Sahota	P-1843-2011
39	PH240427	Gajender Singh	Kanwar Dalbir Singh	P-2484-2012
40	PH240428	Gauri Handa	R.K. Handa	PH-7723-2021
*41	PH240429	Govinder Singh	Partap Singh	PH-7580-2023
42	PH240430	Gunjan Khurana	Ashok Kumar	PH-4286-2021
43	PH240431	Gurmehar Singh Gandhi	Ajit Singh Gandhi	PH-3939-2022
44	PH240432	Gurminder Pawar	Virsa Singh	PH-1162-2024
45	PH240433	Gurvinder Singh	Nirmal Singh	PH-811-2021
46	PH240434	Hardial Singh Gill	Ramkishan Singh Gill	P-684-1981
47	PH240435	Harpreet Singh	Gurbhej Singh	P-4193-2018
48	PH240436	Harpreet Singh Puri	Jagpreet Singh Puri	PH-5741-2020
49	PH240437	Harshpreet Singh Rai	Jagtar Singh Rai	PH-7021-2023
*50	PH240438	Harvinder Singh	Ranjeet Singh	PH-8270-2023
51	PH240439	Hitesh Kumar Chhabra	Kewal Krishan	PH-1226-2022
52	PH240440	Hukam Singh	Shadi Ram	P-539-1994
53	PH240441	Jagbir Singh	Karam Singh	P-1601-2011
54	PH240442	Jagriti Sangwan	Rakesh Kumar Sangwan	PH-508-2023
55	PH240443	Jasdeep Singh Dhillon	Paramjit Singh Dhillon	D-2380-2015
56	PH240444	Jaskaran Singh Dhanoa	Jagdish Singh Dhanoa	PH-3465-2020
57	PH240445	Jayant Yadav	Prithvi Raj Yadav	PH-4009-2023
58	PH240446	Jitender	Mahavir Singh	P-2115-2017
59	PH240447	Jitender Khurana	Ish Kumar Khurana	PH-4287-2021
60	PH240448	Joginder Kumar Goyal	Roop Chand Goyal	P-1376-1998
61	PH240449	Kamal Kumar	Sunder Lal	PH-403-2024
62	PH240450	Kapil Kumar Khatter	Harish Chander	P-3992-2015
63	PH240451	Karan Puggal	Prithvi Puggal	P-1524-2009
64	PH240452	Karan Singh Brar	Jagdeep Singh Brar	PH-4912-2022
65	PH240453	Karan Singh Sura	Kali Ram	PH-7344-2021
66	PH240454	Karanveer Singh Kishan Garg	Dalip Singh Ashok Kumar	P-2615-1-2018 PH-3591-2022
67			LASBAY KIIMAT	- PH-3391-7077
67 68	PH240455 PH240456	Krishma Kapoor	Raj Kumar Kapoor	PH-4013-2021

Sr. No.	Number on Rolls (NoR)	Name of Advocate	Father's/Husband's Name	Enrolment Number
70 71	PH240458 PH240459	Kudrat Sareen	Rajan Sareen	PH-3702-2020 PH-5520-2023
*72	PH240460	Lovepreet Singh Mahesh Kumar	Atma Singh Om Prakash	PH-8611-2022
*73	PH240461	Mahesh Kumar Jindia	S.K. Jindia	PH-8611-2022 PH-551-2024
74	PH240462	Malini Singh	Ashok Kumar	PH-4765-2022
75 76	PH240463	Manan Kheterpal	Rajesh Kheterpal	PH-4436-2021
	PH240464	Maninder Singh	Beant Singh	P-1067-2008
77	PH240465	Manvi Arora	Raj Kumar Arora	PH-4080-2021
*78	PH240466	Meena	Jai Bahadur	PH-1095-2023
79	PH240467	Mehak Chadha	Rajesh Chadha	PH-3292-2019
80	PH240468	Mohit Love Jot Singh	Jangir Singh	PH-4272-2021
*81	PH240469	Monika Devi Koonj	Harbans Lal	PH-959-2022
82	PH240470	Monika Mahiwal	Krishan Kumar	PH-1007-2022
83	PH240471	Mudit Johar	Jatinder Johar	PH-3466-2023
*84	PH240472	Mukesh Kumar	Kulwant Singh	PH-1130-2024
85	PH240473	Navnoor Kaur	Rajdeep Singh	P-3603-2018
86	PH240474	Navraj Singh Guron	Rajbir Singh Guron	PH-4016-2022
87	PH240475	Neha Sharma	Varinder Sharma	P-2684-2013
88	PH240476	Neil Andrew Roberts	Aubrey Alphonsa Roberts	PH-594-2021
89	PH240477	Nidhi Sharma	Akhil Kumar	PH-3755-2022
90	PH240478	Nitin Bhanwala	Jasbir Singh Bhanwala	D-12524-2023
91	PH240479	Om Malhan	Yadvinder Malhan	PH-3973-2020
92	PH240480	Pankaj Kaushik	Subhash Kaushik	PH-5007-2019
93	PH240481	Parul	Salig Ram	HIM-503-2022
93		Parusha Shridhar	Vikas Sharma	†
94	PH240482			PH-4704-2022
	PH240483	Pooja Rani	Rang Lal	P-1867-2014
96	PH240484	Prabhjot Kaur	Kulwant Singh	PH-4885-2019
*97	PH240485	Prachi Gupta	Vivek Gupta	PH-3545-2023
98	PH240486	Prateek Sharma	Harish Kumar Sharma	PH-4097-2022
99	PH240487	Preeti	Varinder Kumar	PH-3156-2023
100	PH240488	Priyanka Goyal	Pawan Kumar	P-5306-A-2018
101	PH240489	Priyanka Gupta	Rajeev Gupta	PH-3949-2023
*102	PH240490	Puneet Munjal	Janak Raj Munjal	PH-9768-2023
103	PH240491	Punit Verma	Balwan Verma	PH-54-2022
*104	PH240492	Raghav Bali	Bharat Bhushan	PH-1185-2022
105	PH240493	Rahul Jindal	Laxmi Narain Jindal	P-1287-2014
*106	PH240494	Rahul Sangwan	Rajkapoor	PH-254-2024
107	PH240495	Raj Kishore	Lal Bihari	P-409-2006
108	PH240496	Rajandeep Kaur	Baldev Singh	PH-5973-2022
109	PH240497	Rajat Verma	Ravi Verma	PH-2463-2020
110	PH240498	Rajender Pal Surout	Mahender Singh	P-798-2004
111	PH240499	Rajinder Singh	Banta Singh	P-3479-2014
112	PH240500	Rajkaran Singh	Tejinderjeet Singh	PH-5527-2020
*113		Ram Niwas	Ramdhari	
	PH240501			PH-8811-2023
114	PH240502	Raman Chahar	Ramkishore Chahar	D-3017-2013
115	PH240503	Raunaq Singh Aulakh	Jatinder Singh Aulakh	PH-1934-2020
116	PH240504	Ravinder Kumar	Ram Phal	P-459-2014
117	PH240505	Rishab Dhiman	Manoj Kumar	PH-6997-2021
118	PH240506	Riyaz Mohd.	Zakir Hussain	PH-5243-2022
119	PH240507	Rohan Chaudhery	Brijinder Singh	P-350-2007
120	PH240508	Rohit Badhwar	Ranbir Singh	P-2326-2016
121	PH240509	Rohtash Singh	Sumer Singh	P-924-1999
122	PH240510	Roshan Lal Labana	Hari Chand	PH-1116-2019
123	PH240511	Sachin Rana	Hem Pal	PH-97-2022
124	PH240512	Sahir Singh Virk	Raminder Singh	P-734-2016
125	PH240513	Sanchit Malik	Sudeep Malik	PH-3650-2023
126	PH240514	Sanjeev Kumar	Bishan Dass	PH-8503-2023
127	PH240515	Sankalp Sharma	S.K. Sharma	PH-8216-2023
128	PH240516	Sarvesh Singla	Mangat Rai Singla	PH-7688-2023
129	PH240517	Satish Kumar	Amar Singh	P-2407-2013
130	PH240518	Satish Mishra	S.K. Mishra	P-3265-2015
131	PH240519	Satvinder Singh	Bahadur Singh	PH-7715-2023
132	PH240520	Satyam Arora	Vikas Kumar	PH-2661-2020
100	DITA (0 == :	Sharma Rajkumar	12.5	DI 05: 202
133	PH240521	Mangalsain	Mangal Sain Sharma	PH-956-2023
134	PH240522	Shiny Chopra	Sanjeev Chopra	P-479-2014
135	PH240523	Shivam Deep Dwivedi	Devender Kumar Dwivedi	PH-6060-2021
136	PH240524	Shubham Poonia	Sachin Poonia	PH-3824-2022
		Shweta Bansal	Raj Kumar Bansal	PH-3019-2019

	Number on Rolls			
Sr. No.	(NoR)	Name of Advocate	Father's/Husband's Name	Enrolment Number
*138	PH240526	Srishti Shukla	Sushil Kumar Shukla	UK-896-2023
*139	PH240527	Sumit Bhardwaj	Har Kumar Sharma	PH-2195-2023
140	PH240528	Surjit Singh Sandhu	Jaswant Singh Sandhu	P-683-1988
141	PH240529	Tarranum Madan	Navdeep Madan	PH-3523-2022
142	PH240530	Tushar Arora	Rajesh Arora	P-2633-2016
143	PH240531	Tushar Sabherwal	Ripu Daman	PH-5159-2022
144	PH240532	Uday Vij	Sanjay Vij	PH-3601-2023
145	PH240533	Utkarsh Khatana	Dharam Paul Khatana	PH-6011-2023
146	PH240534	Varun Sandhu	Virender Sandhu	PH-4450-2019
147	PH240535	Vijay Kumar Dhiman	Som Nath Dhiman	P-3914-2010
*148	PH240536	Vijay Rana	Sukhdev Singh	PH-601-2024
149	PH240537	Vikas Kumar	Ram Kumar	PH-5297-2022
150	PH240538	Vikrant Vij	Yogesh Vij	PH-4107-2022
151	PH240539	Yash Garg	Sanjay Garg	PH-5708-2023
152	PH240540	Yashdeep Shah	Pradeep Kumar	PH-5805-2022
*153	PH240541	Yatin Mehta	Sandeep Mehta	PH-1222-2024
154	PH240542	Yojit Kaushik	Raje Ram Kaushik	PH-4344-2023

^{*}Name included on Roll of Advocates provisionally for a period of two years w.e.f. the date of this notification.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

Sd/-

REGISTRAR GENERAL

Endst. No. 22031 Dated: 21.08.2024

Copy forwarded to:-

1. The Controller, Printing and Stationery Department, Punjab with a request that the notification may be published in Punjab Gazette Part-III.

- 2. The Controller, Printing and Stationery Department, Haryana with the request that notification may be published in Haryana Gazette Part-III.
- 3. The Controller, Printing and Stationery Department, U.T. Chandigarh with the request that the notification may be published in U.T. Chandigarh Gazette Part-III.
- 4. The Chairman, Bar Council of Punjab and Haryana, Law Bhawan, Sector 37-A, Chandigarh for information and with a request that as and when the name of an Advocate is suspended/removed from the Roll of Bar Council of Punjab and Haryana, the intimation thereof be given to the Registrar General of this Court.
- 5. The President, High Court Bar Association, Chandigarh for information and with a request that as and when the name of an Advocate is suspended/removed from the Roll of Bar Council of Punjab and Haryana, the intimation thereof be given to the Registrar General of this Court.
- 6. Superintendent Lok Adalat, Litigation, Computer, DRR & CRC Branches of this Court.

Sd/-REGISTRAR GENERAL